

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-305
IB-1938(ND)2019

IN THE MATTER OF:

BSE Ltd.

....Applicant

Vs.

IFL Promoters Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhishek Puri & Adv. Manav Gambhir

For the Respondent :

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for respondent states that the payment has been made to the petitioner. Ld. Counsel for the petitioner states that he wants to seeks instructions from the client on the same. Let the same be done. Put up for further hearing on 04.11.2019 as prayed for.



(SUMITA PURKAYASTHA)
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

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